

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. SOVA STORES & SPARES PRIVATE LIMITED
TRADING IN IRON & STEEL AT KOLKATA, WEST BENGAL**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sova Stores & Spares Private Limited PAN: AAFCG9679M CIN: U70102WB2015PTC206242
2.	Address of the registered office	37, Shakespeare Sarani, Kolkata - 700017
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	As per the latest available financial statement the Turnover in financial year 2022-2023 was Rs.4.13 crore
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Any further information can be obtained through email to cirp.sovastores@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria are mentioned in the detailed Expression of Interest process document, which can be sought by email to cirp.sovastores@gmail.com
10.	Last date for receipt of expression of interest	13th July, 2025
11.	Date of issue of provisional list of prospective resolution applicants	23rd July, 2025
12.	Last date for submission of objections to provisional list	28th July, 2025
13.	Date of issue of final list of prospective resolution applicants	7th August, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12th August, 2025
15.	Last date for submission of resolution plans	11th September, 2025
16.	Process email id to submit Expression of Interest	cirp.sovastores@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not registered as MSME



Tripti Agarwal

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IBBI/IPA-001/IP-P-02809/2023-2024/14316

Registered Address: 174A, Manicktalla Main Road, 9C Ekta Residency
Kolkata – 700054 (Near Bengal Chemicals)

Resolution Professional
for Sova Stores & Spares Private Limited (In CIRP)
28th June 2025, Kolkata

